

tion has taken a decision to strike work on the 25th November, 1966 against the Corporation's policy of automation;

(b) whether Government have taken steps to discuss the problem of the employees of the Life Insurance Corporation throughout the country and bring about a proper understanding and settlement; and

(c) if so, with what result?

**The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram):** (a) Yes.

(b) and (c). The Association was advised not to go on strike and accept the proposal of the Life Insurance Corporation for a joint discussion of the matter; the Association has not so far accepted this advice.

#### Printing of Text-Books by Soviet Publishers

\*195. **Shri Maurya:**  
**Shri Yashpal Singh:**  
**Shri Ram Sewak Yadav:**  
**Shri Bagri:**

Will the Minister of Education be pleased to state:

(a) whether a Soviet publishers' team visited India recently and promised to consider the proposal of printing more text-books;

(b) whether they have made any concrete proposals to the Indian Government for publishing books in the Indian languages for University students in India; and

(c) if so, the reaction of Government thereto?

**The Minister of Education (Shri M. C. Chagla):** (a) and (b). Two Russian specialists came to India in August 1966 in connection with an Exhibition of Soviet educational materials. This was in implementation of an item in the Indo-Soviet Cultural Programme. No proposal were made by them for publishing books in Indian languages.

(c) Does not arise.

#### Emergency

\*196. **Shri S. M. Banerjee:**  
**Shri Daji:**  
**Shri Bhagwat Jha Azad:**  
**Shri S. C. Samanta:**  
**Shri P. C. Borooah:**  
**Shri M. L. Dwivedi:**  
**Shri Subodh Hansda:**  
**Dr. M. M. Das:**  
**Shri Hari Vishnu Kamath:**  
**Shri Kishen Pattanayak:**  
**Shri Madhu Limaye:**  
**Shri D. C. Sharma:**

Will the Minister of Home Affairs be pleased to state:

(a) whether a final decision has since been taken to withdraw the Emergency in view of impending General Elections; and

(b) if not, the reasons therefor?

**The Minister of Home Affairs (Shri Nanda):** (a) and (b). No, Sir. Any decision to revoke the Proclamation of Emergency will depend only upon an assessment of the degree of external threat faced by the country and factors bearing on national security and on no other consideration including that of impending General Elections. The full position has been explained in the various statements on the subject made in the House during the Budget Session.

#### Pakistani Espionage and Subversion Plan

\*197. **Dr. L. M. Singhvi:**  
**Shri Vishwa Nath Pandey:**  
**Shri H. C. Linga Reddy:**  
**Shrimati Savitri Nigam:**  
**Shrimati Tarkeshwari Sinha:**  
**Shri Bagri:**  
**Shri Yashpal Singh:**  
**Shri Ram Sewak Yadav:**  
**Shri P. C. Borooah:**  
**Shri Bhagwat Jha Azad:**  
**Shri S. C. Samanta:**  
**Shri Subodh Hansda:**  
**Shri M. L. Dwivedi:**  
**Shri Maheswar Nalk:**  
**Shri S. M. Banerjee:**  
**Shri Daji:**  
**Shri P. B. Chakraverti:**  
**Shri B. K. Das:**  
**Shri Surendra Pal Singh:**

**Shri Hukam Chand Kachhavaia:**  
**Shri Bade:**  
**Shrimati Renuka Ray:**  
**Dr. M. M. Das:**  
**Shri Bibhuti Mishra:**  
**Shri K. N. Tiwary:**  
**Shri Vishram Prasad:**  
**Shri Kashi Ram Gupta:**  
**Shri Nardeo Snatak:**  
**Shri Mohan Swarup:**  
**Shri C. M. Kedarla:**  
**Shri R. S. Pandey:**  
**Shri P. K. Deo:**  
**Shri Kapur Singh:**  
**Shri Narasimha Reddy:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it has been possible to piece together the story of infiltration, espionage, sabotage and subversion from the Pakistani agents captured recently and in particular from the six associates of Major Amanulla of Pakistan Army; and

(b) if so, the broad details thereof, their *modus operandi* and their contacts in this country?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). Presumably the reference is to the incident in Sopore in Kashmir last September when one person was killed in the encounter and four others were captured. Three of them are already standing trial in a Court in Srinagar. The matter is thus sub *judice*.

#### Science Education in Schools

\*198. Shri Warior:  
 Shri Daji:

Will the Minister of Education be pleased to state:

(a) whether Government have any scheme under consideration to re-organise and expand teaching of science in schools; and

(b) if so, the main features thereof?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) Some of the proposed features of the Scheme are: preparation of improved syllabi and instructional materials, improvement of training programmes and training of key personnel, provision of adequate laboratory facilities in schools for an improved science teaching programme; development of simple science kits and preparation of science equipment.

#### Tariff body to study the cost structure of Drugs

\*199. Shri Subodh Hansda:  
 Shri S. C. Samanta:  
 Shri P. C. Borooah:  
 Shri M. L. Dwivedi:  
 Shri Bhagwat Jha Azad:  
 Dr. M. M. Das:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that Government have appointed or propose to appoint a Tariff body to study the cost structure of drugs which are very costly;

(b) if so, whether this body will go into the cost structure of all kinds of drugs or to a limited number;

(c) when this is expected to finish the work; and

(d) when such study was made last?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) to (d). Yes, Sir. Government have requested the Tariff Commission to enquire into the prices and cost structure of eighteen important drugs and their essential formulations and furnish their recommendations/report to Government as early as possible.

No such study into the cost structure of all these drugs was undertaken by the Tariff Commission in the past.

#### Substituting Coal by Furnace Oil

\*200. Dr. M. M. Das:  
 Shri Bhagwat Jha Azad:  
 Shri M. L. Dwivedi: